CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD

Civil Misc. Contempt Application No. 53 of 2006 Original Application No. 5 of 20063

20th day of July_, 2006 Dated this the

Hon'ble Mr. A.K. Bhatnagar, Member (J) Hon'ble Mr. P.K. Chatterji, Member (A)

Rajendra Kumar, S/o Shri Chhote Lal, aged about 34 years, R/o Village and Post Chalauli, District Kaushambi.

Applicant

(By Advocates S/Shri K.P. Singh and K.K. Mishra)

Versus

Gp. Capt. L.S. Bachher, Air Officer Commanding, No. 29 Wing, Air Force Station, Bamrauli, Allahabad.

Respondent

(By Advocate Sri Saumitra Singh)

ORDER

Hon'ble Mr. A.K. Bhatnagar, Member (J)

Learned counsel for the respondents stated that the a Writ Petition No.31502 of 2006 has been filed in the Hon'ble High Court and the Order of this Tribunal passed in O.A. No. 782 of 2003 has been stayed by the Hon'ble High Court on 08th June, 2006 (annexure-1 to the affidavit). The affidavit-dated 20.07.2006 is taken on record. Under the facts and circumstances, we are of the view that present Contempt Application does not survive. Accordingly, Contempt Application is dismissed and notice issued to the respondent is discharged.

Member (A) Member

/M.M./